

Annexure -3

Name of the corporate debtor: ACCUTIME LOGISTICS (P) Ltd

Filing under clause (ca) of su

List of secured financial creditors (other than financial creditors belonging to any cla

Sl. No.	Name of creditor		Details of claim received	
			Date of receipt	Amount claimed
1	Bandhan Bank		27.01.2022	370,230,491
2	LIC Housing Finance Limited		28.01.2022	71,502,233
	Total			441,732,724

* Note : As Books of account of the CD is not avail

Date of commencement of CIRP:

14/01/2022

b-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) I

ss of creditors)

Details of claim admitted		
Amount of claim admitted *	Nature of claim	Amount covered by security interest
370,230,491	working Capital , non-fund based financing	369,930,491
71,502,233		71,502,233
441,732,724		

lable and claims could not be verified, hence Claims submitted by Claimants have been admi

Regulations, 2016

			Amount of contingent claim	Amount of any mutual dues, that may be set-off
Amount covered by guarantee	Whether related party?	% voting share in CoC		
300,000	No	83.81%		
	No	16.19%		
		100.00%		

tted provisionally subject to verification.

List of creditors as on: 28/01/2022

Rs.

Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	370,230,491	
	71,502,233	
	441,732,724	